

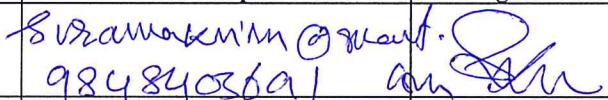
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.03/09/HDB/2018
NAME OF THE COMPANY	Ceasan Glass Private Limited
NAME OF THE PETITIONER(S)	Omega Glass private Limited
NAME OF THE RESPONDENT(S)	Ceasan Glass Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR. S. V. RAMA KRISHNA	Advocate	Svramakrishi@gmail.com 9848403691	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Dr.S.V.Rama Krishna, learned counsel for the Petitioner.

We are not convinced with the basic facts of the case. Further the Ld.Counsel for the Petitioner requested two weeks' time to get necessary instructions. Post the case on 17.01.2018.



Member (Technical)



Member (Judicial)